

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(7)

OA/TA/MP. No. 332/95/199

Babu Khan Versus U.O.I. and others

Date of Order	Orders
6-3-97	Mr. Shiv Kumar, counsel for the applicant Mr. Zakir Hussain, Proxy for Mr. M. Rafiq, counsel for respondents At the request of the learned counsel for the applicant, it may be listed for admission on 2-5-1997.  (RATTAN PRAKASH) Judicial Member
	<u>2-5-97</u> Mr. Shiv Kumar, counsel for the applicant None present for the respondents The learned counsel for the applicant seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn. NO order as to costs.  (RATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member

Received
13/5/97
Shiv Kumar

Received
Daksh
15/5/97